## Need to ensure efficient implementation of MGNERGS in Odisha? Laid

**SHRI BALABHADRA MAJHI (NABARANGPUR):** It is observed that fund is not available consistently in the MGNREGS account with the Government of Odisha. As a result, poor daily wage labourers are deprived of the benefits of the scheme. The objective of assured word of 100/300 days per year per family is lost and migration not come down in a poor area like mine. Inconsistent fund in this account is also encouraging misutilisation of MGNREGS fund by a few Contractors and Officers with vested interests. It is learnt that Government of Odisha proposed to create a corpus fund wherein money will always be available in MGNREGS account for which work in MGNREGS will not suffer. However, the same has not agreed to by the Centre for some technical issues. In the best interest of poor daily wage labourers and for successful implementation of the scheme, it is requested to come out with a solution at the earliest.